

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 359 of 2019

IN THE MATTER OF:

M/s. Saregama India Ltd.

...Appellant

Versus

M/s. Home Movie Makers Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Darpan Wadhwa, Senior Advocate with Mr. Aseem Chaturvedi, Ms. Vanita Bhargava and Mr. Milind Sharma, Advocates.

For Respondent: Mr. Jayant K. Mehta, Mr. Aditya Verma and Mr. Shrey Patnaik Advocates.

ORDER

01.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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